

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**STARRED QUESTION NO : 83**  
(TO BE ANSWERED ON THE 28<sup>th</sup> July 2015)

**UPGRADATION OF TRIPURA AIRPORT**

\*83.      SHRIMATI JHARNA DAS BAIDYA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government proposes to upgrade the Tripura Airport, if so, the details thereof;
- (b) whether Government has any plan to upgrade Tripura Airport into an International Airport, if so, the details thereof; and
- (c) the amount sanctioned to upgrade the said Airport?

**ANSWER**

MINISTER OF CIVIL AVIATION

(Shri Ashok Gajapathi Raju Pusapati)

(a) to (c): A Statement is laid down on the Table of the House.

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**STATEMENT IN REPLY TO PARTS (a) TO (c) OF THE RAJYA SABHA  
STARRED QUESTION NO. 83 FOR 28TH JULY, 2015 REGARDING  
UPGRADATION OF TRIPURA AIRPORT.**

(a) : Yes, Sir. In order to construct an Integrated Terminal Building and for widening of Runway Basic Strip to meet the standard norms, the State Government of Tripura has handed over 72 acres of land against the requisition for 90 acres of land made by the Airports Authority of India (AAI) for Agartala Airport. A consultant for Environment Impact Assessment has been engaged by AAI and the Terms of Reference (TOR) has been finalized by the Ministry of Environment and Forests (MoEF). Further, the soil Investigation and Topographical Survey have already been completed.

(b) : As per the draft Civil Aviation Policy formulated by the Government, envisages promotion of the six metro airports at Delhi, Mumbai, Chennai, Kolkata, Bangalore and Hyderabad as international hubs to serve as the main access points for international travel to and from India, as this is essential for developing domestic civil aviation.

(c) : The funds requirement can be assessed only after finalization of Detailed Project Report (DPR) and completion of preparatory works like rehabilitation etc.

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